



2025:DHC:550-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Date of decision: 30.01.2025

+ W.P.(C) 1201/2025

G. ANAND & ORS.

.....Petitioners

Through: Ms.Saahila Lamba, Adv.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Ms.Avshreya Pratap Singh
Rudy SPC, Mr.Adil Hussain
Taqvi, GP, Ms.Usha Jamnal,
Ms.Harshita Chaturvedi, Advs

CORAM:

HON'BLE MR. JUSTICE NAVIN CHAWLA

HON'BLE MS. JUSTICE SHALINDER KAUR

NAVIN CHAWLA, J. (Oral)

1. This petition has been filed by the petitioners praying for a direction to the respondents to grant them the benefit of Notional Financial Upgradation in the Grade Pay of Rs.5400/- in Pay Band-3, with effect from the date they became eligible for the same, that is, on the completion of four years of service in the Grade Pay of Rs.4,800/- in Pay Band-2, along with arrears and all other consequential benefits.
2. The petitioners in support of their claim are placing reliance on the Judgment of this Court in *Sushil Kumar v. Union of India & Ors.*, 2024:DHC:6969-DB.
3. The respondents have issued a Circular dated 06.12.2024, stating that they are waiting for the necessary instruction from the DoPT/BSF Headquarters in this regard.

